

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. CP 3185/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021

NAME OF THE PARTIES: - Nandu Finvest Pvt. Ltd.
V/s
ROC, Mumbai

Section 252(1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The Company
Petition is deferred for Pronouncement of Order. The next date of
pronouncement is **12.07.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)